

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1752

ANSWERED ON:14.03.2002

RAIL INFRASTRUCTURE DEVELOPMENT COMPANY

K.H. MUNIYAPPA;M.H. AMBAREESH;PUTTASWAMY GOWDA;RUDRAGOUDA PATIL

Will the Minister of RAILWAYS be pleased to state:

- (a) the State Governments which have signed Memorandum of Understanding with the Union Government to form the Rail Infrastructure Development Company in its State;
- (b) the rail projects which are likely to be undertaken by these companies;
- (c) the funds sanctioned by the Union Government to these companies; and
- (d) the time by which these companies are likely to be made operational?

Answer

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O.RAJAGOPAL)

(a) to (d): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 1752 BY SHRI BASANGOUDE (YATNAL) PATIL, SHRI R.S. PATIL, SHRI AMBAREESHA, SHRI G. PUTTA SWAMY GOWDA & SHRI K.H. MUNIYAPPA TO BE ANSWERED IN LOK SABHA ON 14.03.2002 REGARDING RAIL INFRASTRUCTURE DEVELOPMENT COMPANY

(a) to (d): Ministry of Railways have entered into MOUs with three State Governments, namely, Karnataka, Andhra Pradesh and Maharashtra.

The rail projects which are likely to be undertaken in the above four States are as under:

KARNATAKA

Four projects have been identified for execution through joint venture K-RIDE, namely, Hubli-Ankola New Line, Solapur- Gadag Gauge Conversion, Hassan-Mangalore Gauge Conversion, Guntkal-Hospet Doubling.

ANDHRA PRADESH

The MOU envisages strengthening the sub-urban rail infrastructure and its services in the city of Hyderabad- Secunderabad as a part of a comprehensive multi-modal suburban commuter transportation system.

MAHARASHTRA

A joint venture company, namely, Mumbai Railway Vikas Corporation Limited (MRVC) has been formed under Ministry of Railways for developing coordinated plans and expeditious implementation of rail infrastructure projects for the Mumbai Railway suburban transport system.

The paid up capital of Rs. 25 crores of MRVC is shared 51% by Government of India and 49% by Government of Maharashtra. For Karnataka, Rail Infrastructure Development Company (Karnataka) Limited (K-RIDE), the equity participation of Railways and Government of Karnataka initially will be 50% each. As far as the joint venture company for Andhra Pradesh is concerned, the details of the proposed company will be worked out after the study.

Whereas joint venture company in Maharashtra, namely, MRVC, has become operational, the JVCs for Karnataka and Andhra Pradesh will be operational after completion of necessary formalities.